

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 4
ANSWERED ON 02.02.2023

AIM OF PM-KUSUM

4. MS. DIYA KUMARI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the aims/objectives of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) scheme to add solar and other renewable capacity of 25,750 MW by 2022 has been achieved yet;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) whether the Government proposes to extend the scheme in case the objectives are not achieved by the end of 2022;
- (d) if so, the details along with the beneficiaries under PM-KUSUM scheme thereof across the country, State/UT-wise including Rajasthan;
- (e) whether a monitoring mechanism has been set up to track the implementation of the said scheme; and
- (f) if so, the details thereof?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (f) The pace of implementation of the Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM) was significantly affected due to the COVID-19 pandemic and State Implementing Agencies sought extension in the time-line for execution of projects under the Scheme. Ministry of New & Renewable Energy (MNRE) has also conducted third party evaluation of the Scheme and based on the recommendations, the Scheme has been extended till 31.3.2026.

PM-KUSUM is a demand driven scheme and capacities are allocated based on demand received from the states. Accordingly, the component-wise capacities allocated and installations achieved till 31.12.2022, including in the state of Rajasthan, are given at **Annexure**.

MNRE is monitoring implementation of the Scheme through regular meetings with States on weekly/fortnightly basis. The State Implementation Agencies are also required to submit progress reports on monthly basis. These mechanisms help in effective monitoring of the Scheme.

**Annexure referred to in reply to part (a) to (f) of Lok Sabha Unstarred Question No. 4
to be answered on 02.02.2023**

**component-wise capacities allocated and installations achieved till 31.12.2022 under the
PM-KUSUM Scheme**

S. No.	State	Component-A (MW)		Component-B (Nos)		Component-C (Nos)		
		Sanctioned	Installed	Sanctioned	Installed	Sanctioned (IPS)*	Sanctioned (FLS)*	Installed
1	Arunachal Pradesh	2	0	200	0	0	0	0
2	Assam	10	0	5000	0	1000	0	0
3	Chhattisgarh	30	0	25000	0	0	330500	0
4	Bihar	0	0	0	0	0	160000	0
5	Gujarat	500	0	8082	1283	7000	300500	0
6	Goa	50	0	200	0	0	11000	0
7	Haryana	65	2.25	252655	40216	0	65079	0
8	Himachal Pradesh	50	19.7	1580	478	0	0	0
9	Jammu & Kashmir	20	0	5000	462	4000	0	0
10	Jharkhand	50	0	36717	8922	1000	10000	0
11	Karnataka	0	0	10314	314	0	337000	0
12	Kerala	40	0	100	0	45100	3200	30
13	Ladakh	5	0	1600	0	0	0	0
14	Madhya Pradesh	500	4	12000	6787	0	270000	0
15	Maharashtra	500	0	225000	37721	0	250000	0
16	Manipur	0	0	150	28	0	0	0
17	Meghalaya	5	0	535	35	0	10000	0
18	Mizoram	0	0	2700	0	0	0	0
19	Nagaland	5	0	165	0	0	0	0
20	Odisha	500	0	5741	1138	40000	10000	0
21	Puducherry	7	0	0	0	0	0	0
22	Punjab	220	0	78000	12128	186	125000	0
23	Rajasthan	1200	62.5	198884	54195	1144	100000	1144
24	Tamil Nadu	424	0	7200	2468	20000	10000	0
25	Telangana	500	0	400	0	0	8000	0
26	Tripura	5	0	6021	1174	2600	0	0
27	Uttar Pradesh	225	0	66842	12773	0	400000	0
28	Uttarakhand	0	0	3705	307	200	0	0
29	West Bengal	0	0	0	0	23700	0	0
	Total	4913	88.45	953791	180429	145930	2400279	1174

* IPS – Individual Pump Solarisation, FLS – Feeder Level Solarisation